

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 193 of 2018

IN THE MATTER OF:

B. Sudhakar Reddy & Ors.

...Appellants

Vs

B. Manpal Reddy & Ors.

...Respondents

Present:

Appellants: Mr. R. V. Yogesh, Mr. A. Venkat Reddy and Ms. Snigdha Singh, Advocates.

**Respondent: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Divyanshu Rai, Advocate for R-1 and R-2.
Mr. Ashim Sood, Ms. Senu Nisar and Mr. Rhythm B, Advocates for R-9.
Mr. Amit Acharya, Advocates for R-7, R-8 and R-10.**

ORDER

17.09.2019: Further arguments were advanced by Mr. R. V. Yogesh, learned counsel for the Appellants. Hearing remained inconclusive. Mr. Ashim Sood, learned counsel for Respondent No. 9 submitted the Note regarding constitution and functioning of SFIO. Same is taken on record.

List the appeal for further arguments on **19th September, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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